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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.98/ 2017	-	For filing objections by respondent counsel	241/ 242	Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	LAKSHMI MENON (9880073412)	R 1-4, 10 & 12	<i>Lakshmi</i>
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ORDER

None appeared for Petitioner. Counsel for Respondent is present. She reported that objections will be filed in the Registry today. Therefore matter is listed on 13.02.2018.


Member (T)


Member (J)